

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV: (Special Bench)**

37. C.P. (IB)/211(MB)2024

CORAM:

SHRISANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.07.2024**

Name of the Party: Naksh Trading and Merchandising
 Private Limited
 Vs
 Shailesh Shashikant Saraswate
 (Personal Guarantor To M/S. Maruti
 Strips and Ferro Alloys Private Limited)

Section 95(1)of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ld. Counsel for the Financial Creditor present through VC, but appearance is not given in the chat box. Adv. Henna Jain i/b Adv. Raina Birla, Ld. Counsel for the Resolution Professional/(RP)present through virtual mode. None present for the Personal Guarantor.
2. Due to technical glitch on the part of Ld. Counsel for the Financial Creditor, list this matter on **28.08.2024** for further consideration.

Sd/-

SANJIV DUTT
Member (Technical)
(FRK)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)